

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-26–JK (LD ) of 2022**

**DATED:- 05 - 01 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

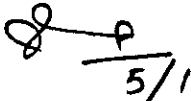
**Sd/-**  
**(Achal Sethi)**  
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 05.01.2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Jal Shakti Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Khursheed Ahmad Bhat)**  
Additional Secretary to Government

Annexure to Govt. Order No. 26-JK(LD) dated 05-01-2022

| S.NO   | SWP/OWP           | Division                            |
|--|-------------------|-------------------------------------|
| <b>Er. Ashok Gupta, Executive Engineer, Jal Shakti (PHE) Division Reasi</b>              |                   |                                     |
| 1  | SWP No. 2075/06   | Om Parkash V/s State & Ors.         |
| <b>Er. Bhram Jyoti, Executive Engineer, PHE (Civil) Division Akhnoor</b>                 |                   |                                     |
| 1  | OA NO. 1635/2021  | SURESH SINGH V/S UT & ORS           |
| 2  | OA NO. 1638/2021  | KULDEEP RAJ V/S UT & ORS            |
| 3  | WP© 2958/2021     | G.S ENGINEERING WORKS V/S UT & ORS. |
| 4  |                   | BISHAMBER DASS V/S UT & ORS         |
| 5  | OA NO. 1552/2021  | SEWA RAM V/S UT & ORS               |
| <b>Er. Tarun Kumar Arora, Executive Engineer, PHE Mech. Ground Water Division, Jammu</b> |                   |                                     |
| 1  | OA NO. 1710/2021  | RAVI KUMAR V/S UT & ORS             |
| <b>Er. Vijay Kumar Gupta, Executive Engineer, PHE City Division No. IST Jammu</b>        |                   |                                     |
| 1  | OA NO. 1749/2021  | KAMAL SINGH V/S UT & ORS            |
| 1  | OA NO. 1571/2021  | VIKRANT SHARMA V/S UT & ORS         |
| <b>Er. Sunil Kumar Sharma, Executive Engineer, PHE Division, Samba</b>                   |                   |                                     |
| 1  | WP© No. 2100/2021 | DASS RAM V/S UT & ORS               |
| <b>Er. Mushtaq Ahmed, Executive Engineer, PHE Division, Nowshera</b>                     |                   |                                     |
| 1  | OA NO. 1540/2021  | VIVEK SHARMA V/S UT & ORS           |
| <b>Er. Vikram Dogra, Executive Engineer, PHE Division, Kathua</b>                        |                   |                                     |
| 1  | OA NO. 1579/2021  | DES RAJ V/S UT & ORS                |
| <b>Er. Sunil Sharma, Executive Engineer, Hydraulic Division, Ramban</b>                  |                   |                                     |
| 1  | WP© NO. 2332/2021 | ASIF AMAN V/S UT & ORS              |
| <b>Er. Bhram Jyoti, Executive Engineer, PHE (Civil) RURAL Division JAMMU</b>             |                   |                                     |
| 1  | WP© NO. 1987/2021 | RAKESH KUMAR V/S UT & ORS           |
| 2  | WP© NO. 1970/2021 | PANKAJ BHARDWAJ V/S UT & ORS        |
| <b>Er. Harjeet Singh Sudan, Executive Engineer, PHE Division, Doda</b>                   |                   |                                     |
| 1  | WP© NO. 2139/2021 | DEV RAJ V/S UT & ORS                |
| <b>EXECUTIVE ENGINEER, PHE MECH. NORTH DIVISION JAMMU</b>                                |                   |                                     |
| 1  | OA NO. 1245/2021  | NARINDER KUMAR V/S UT & ORS         |
| <b>ER. MUSHTAQ AHMED, EXECUTIVE ENGINEER, PHE DIVISION RAJOURI</b>                       |                   |                                     |
| 1  | OA NO. 1416/2021  | MANZOOR HUSSAIN V/S UT & ORS        |

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